

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2769  
ANSWERED ON:26.11.2010  
PAID SEATS IN MEDICAL COLLEGES  
Pandey Saroj

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the steps taken/proposed by the Government to monitor and streamline the functioning of medical colleges, particularly in private sector in the country;
- (b) whether the Government has issued any guidelines to fix the limit of amount to be taken for the paid seats in these medical colleges; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a) The Medical Council of India (MCI) conducts periodic inspection of medical colleges as per the provisions of Indian Medical Council Act, 1956 and Regulations made thereunder to monitor and streamline the functioning of medical colleges and the standard of medical education in the country.
- (b) No.
- (c) Does not arise.